



PRL. DISTRICT COURT :: WEST GODAVARI :: ELURU

TENDER NOTICE

Sub :- SPLIT AIR CONDITIONERS – Prl. District Court, West Godavari, Eluru – Supply of **3 Nos. of 1.5 Ton 5 Star Split Air Conditioner (Inverter Model) with Stabilizer and Installation with warranty of five years** for use in the Chambers of V Addl. District Court-cum-Special Court for Trial of Offences Against Women, Eluru, Special Court for Trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Eluru and POCSO Court at Bhimavaram – Quotations – Called for – Regarding.

- Ref :-**
1. Prl. District Court's letter in Dis.No.416, Dt.27.01.2021 addressed to the Hon'ble High Court.
 2. Hon'ble High Court's letter in ROC.No.140/2021-D1 (3), Dt.07.04.2021.
 3. Office Note Dt.12-04-2021 and Orders thereon.
 4. Office Note Dt.01-05-2021 and Orders thereon.
 5. Office Note Dt.07-05-2021 and Orders thereon.
 6. Office Note Dt.22-05-2021 and Orders thereon.
 7. Office Note Dt.19-06-2021 and Orders thereon.
 8. Office Note Dt.17-07-2021 and Orders thereon.

Quotations in sealed covers are invited, from the Dealers/Suppliers for Supply and Installation of following **3 Nos. of 1.5 Ton 5 Star Split Air Conditioner (Inverter Model) with Stabilizer and Installation with warranty of five years** for use in the Chambers of V Addl. District Court-cum-Special Court for Trial of Offences Against Women, Eluru, Special Court for Trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Eluru and POCSO Court at Bhimavaram.

S.No.	Name of the Make	Description of the Product	Quantity
1.	LLOYD	1.5 Ton 5 Star Rating Split Air conditioner (Inverter Model)	3 Nos.
2.	Blue Star		
3.	Voltas		

The sealed quotations should be submitted separately for each company with stabilizer and installation charges including of all taxes.

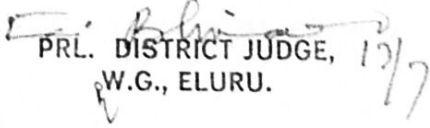
The details of **post sale service** should be noted in each quotation.

The quoted price shall be valid for the period of four months from the date of opening of the quotation.

The quotations shall reach the Principal District Court, West Godavari, Eluru on or before **31-07-2021** at 4:00 PM.

The undersigned reserves all the rights to cancel or alter the Quotations without assigning any reasons.

Prl. District Court, W.G.,
Eluru. Dated 17-07-2021.


PRL. DISTRICT JUDGE, 17/7
W.G., ELURU.

To

1. Sonovision, GNT Road, Eluru.
2. Sonovision, Ashok Nagar, Eluru.
3. Why Not Electronics, GNT Road, Eluru.
4. Sri Lakshmi Agencies, Power Pet, Eluru.
5. Sai Manikanta Agencies, GNT Road, Eluru.
6. Reliance Digitals, Pathebad, Eluru.
7. Sri Lakshmi Agencies, Beside Gandhi High School, Canal Road, Eluru.
8. Sri Tirumala Air Conditioners, Vijay Vihar Center, R.R. Peta, Eluru.
9. Chinni Bala Sai Air Conditioners, Pathebada, Eluru.

10. The District Collector, West Godavari, Eluru, with a request to affix the same in the notice board for vide publicity.
11. The Superintendent of Police, Eluru, with a request to affix the same in the notice board for vide publicity.
12. The Revenue Divisional Officer, Eluru, with a request to affix the same in the notice board for vide publicity.
13. The Tahasildar, Eluru, with a request to affix the same in the notice board for vide publicity.
14. The Chairman, Zilla Parishadh, Eluru, with a request to affix the same in the notice board for vide publicity.
15. The Executive Engineer, R&B, Eluru, with a request to affix the same in the notice board for vide publicity.
16. The District Public Relation Officer, Ashok Nagar, Eluru with a request to publish this Notice in local Editions of News Papers of West Godavari District.
17. The In-charge System Officer, Prl. District Court, West Godavari, Eluru with a direction to upload the same in the official website of the Prl. District Court.

Copy to

1. The I Additional District Judge, Eluru-cum-Member, Purchase Committee, Eluru for information.
2. The Principal Senior Civil Judge, Eluru-cum-Member, Purchase Committee, Eluru for information.

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17/7/21